

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR JHA
47-51, INCOME TAX COLONY- IST, RAMNAGARIA
ROAD, JAGATPURA,, RAJASTHAN, 302017

Roll No - 1701

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI GITA JHA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

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DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR SONI
51/2A DARWESH RESIDENCY, RAJHARSH COLONY,
KOLAR ROAD, , MADHYA PRADESH, 462042

Roll No - 1702

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SWAMI DEEN SONI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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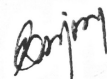
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Candidate's Name & Address

MR. ASHOK KUMAR SHARMA
112 NARENDRA NAGAR NEW SANGANER ROAD,
SWEJ FARM SODALA, , RAJASTHAN, 302019

Roll No - 1703

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAMSWAROOP SHARMA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
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Candidate's Name & Address

MR. YOGESH PAL SINGH GAUTAM
VILL AND POST-KIRRA PARAGANA, TEHSIL-KHURJA,,
UTTAR PRADESH, 203131

Roll No - 1704

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI DEVI SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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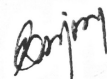
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MR. SHIV SHANKAR MISRA
115A YADVENDRA NAGAR GOPAL NAGAR, NEAR
KARAMPUR KUAN, POST-KIDWAI NAGAR, UTTAR
PRADESH, 208011

Roll No - 1705

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI SABHAJIT MISRA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Candidate's Name & Address

MR. SAURABH KUMAR NAMDEO
JM-28, SHANKAR NAGAR, 6 1/2 NO. STOP, SHIVAJI
NAGAR, MADHYA PRADESH, 462016

Roll No - 1706

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PREM NARAYAN NAMDEO

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
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MR. BHARAT BHUSHAN KATHAL
C/O SANJAY LAKHOTIYA, E-1/504, GLOBUS GREEN
EKAR, LALGHATI, NAYAPURA HUZUR,, MADHYA
PRADESH,

Roll No - 1707

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI BHAGIRATH KATHAL

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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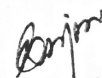
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MR. NARENDER TIRKEY
VILL THAKURPUR ANAND NAGAR, POST-
RAGHAVPURI, AMBIKAPUR, CHHATTISGARH,

Roll No - 1708

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI N. TIRKEY

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
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MR. UMESH CHANDRA
260 DECENT COLONY HARNIYAKHEDI, TEHSIL-DR.
AMBEDKAR NAGAR (MHOW), MADHYA PRADESH,
453441

Roll No - 1709

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJA RAM KUSHWAHA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
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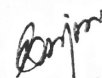
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DUDHESHWAR PRASAD BANJARE
WARD NO. -6, GAVRAU PATH, ABHANPUR,
CHHATTISGARH, 493661

Roll No - 1710

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI KRIPA RAM

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

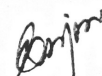
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TEJ BAHADUR SINGH
H.N.-346 M, SANKAT MOCHAN, MADHOPUR UTTARI,
P.S.- TIWARIPUR, POST- GORAKHNATH, UTTAR
PRADESH, 273015

Roll No - 1711

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE PRATAP NARAYAN SINGH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA SINGH RAGHUWANSHI
H.N.-119, D.K. COTTAGE, BAWADIA, MADHYA
PRADESH, 462039

Roll No - 1712

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RADHAMOHAN SINGH RAGHUWANSHI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DIKSHA PRAKASHCHAND KOTHARI
FLAT N.-202, PLOT N.-36, NIRMAN GALAXY I,
BEHIND ASHIRWAD KIRANA, PANCHTARA HOUSING
SOCITY NARENDRA NAGAR EXTN., MAHARASHTRA,
440015

Roll No - 1713

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI PRAKASH SHRILAL KOTHARI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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PAPER

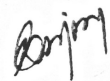
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BIJAY KUMAR
R-35 PRIVATE COLONY SRINIWASPURI N.D-65, ,
DELHI,

Roll No - 1714

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KAILASH PANDIT

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALOK KUMAR
H.N.-0-912, OXY HOME 2 LONI, BHOPURA ROAD,
SAHIBABAD, UTTAR PRADESH, 201005

Roll No - 1715

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRA SHEKHAR KHAN

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. V. SENTHIL KUMAR
N.-14, WATER TANK, STREET KAINOOR, KANDIGAI,
VILL- KAINOOR, POST-ARAKONAM JALUK,, TAMIL
NADU, 631003

Roll No - 1716

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI M. VELAYUTHEM

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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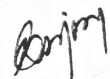
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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RADHIKA RAGHUNATHRAO NIMANKAR
13, UJJWAL SOCIETY, NEAR SHREENAGAR M.S.E.B.
OFFICE, NARENDRA NAGAR SQUIRE,
MAHARASHTRA, 440015

Roll No - 1717

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAGHUNATHRAO NIMANKAR

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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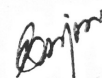
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SULABH SHARMA
B-4, 1802, GARDENIA AIMS GLORY, SECTOR-46,
UTTAR PRADESH, 201301

Roll No - 1718

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MAHENDRA KUMAR SHARMA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MS.GEETANJALI BORAH
C/O MADHAVI GOGOI, R/O H.N.-330, WARD N-4, SHIV
APARTMENTS, DIST:-MEHRAULI, DELHI, 110030

Roll No - 1719

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SH.RIKESHWAR BORAH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUNENDRA SINGH
SIDHHNAGAR, NEAR TO SHARDA MANDIR, MADHYA
PRADESH,

Roll No - 1720

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI ARJUN SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMAKANT MISHRA
2/171, WISHWAS KHAND, GOMTI NAGAR, UTTAR
PRADESH, 226010

Roll No - 1721

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI NATH BAKSH MISHRA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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Date of Examination : 14th November, 2021

TIME

PAPER

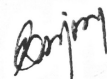
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AZAD KUMAR MISHRA
SHASTRI WARD, CHAUBEY COLONY, HARDA,,
MADHYA PRADESH, 461331

Roll No - 1722

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI BHARAT BHUSHAN MISHRA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAMMAD FEEROZ ANSARI
H.N.-1463/4, CHANDNI CHOWK, BAGICHA NEAR
WELL ABDUL KALAM AZAD WARD, MADHYA
PRADESH, 482002

Roll No - 1723

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE MOHAMMAD MAHMOOD ANSARI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK PANDEY
NEAR HEAD POST OFFICE GOLA BAZAR KARWI,
UTTAR PRADESH, 210205

Roll No - 1724

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAVINDRA KRISHAN PANDEY

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1725

Candidate's Name & Address

MRS. MANMEET KADIAN
HNO. 1364, SECTOR-3, HARYANA, 124001

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI PARVESH KADIAN

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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TIME

PAPER

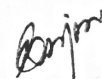
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAHUL SRIVASTAVA
SIDE LANE POLICE CLUB CIVIL LINE , UTTAR
PRADESH, 231001

Roll No - 1726

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI PREM KANT SRIVASTAVA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHASHIBALA DAHERIYA
FILTER PLANT , CHHINDWARA NAKA, MADHYA
PRADESH,

Roll No - 1727

Category - SC

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI R.N. DAHERIYA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date of Examination : 14th November, 2021

TIME

PAPER

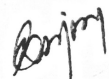
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SONAL TANDON
39, ASHOK COLONY, SHIVSHAKTI NAGAR, MADHYA
PRADESH, 473551

Roll No - 1728

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAKESH KUMAR TANDON

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

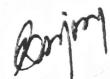
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Registrar General

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAY PRAKASH MEENA
HOUSE NO. 1199, MAHAKAL COLONY KALAPIPAL,
MADHYA PRADESH, 465337

Roll No - 1729

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MR. THAKUR PRASAD

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date :

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SAPNA
HNO.-256, NEAR MCD TOLL, MANDI VILLAGE, DELHI,
110047

Roll No - 1730

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI VIRENDER SINGH ARYA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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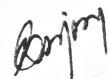
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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RASHMI GUPTA
PLOT NO. 306, GROUND FLOOR, GYAN KHAND-1
INDIRAPURAM, UTTAR PRADESH,

Roll No - 1731

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI GIRISH CHANDRA GUPTA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RAJANI K.B.
ABHAYAM 6TH STONE PURAVOOR KONAM
KARAKULAM PO-THIRUANANATHAPURAM ,
KERALA,

Roll No - 1732

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI JAYAPRAKASH N

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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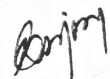
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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1733

Candidate's Name & Address

MR. PRAVEEN KUMAR
46 LGP JOR BAGH NEW DELHI, DELHI, 110003

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SUDHIR KUMAR

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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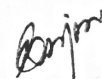
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Issuing Authority



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Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DANAVE JAYAPRADA MARUTI
LAXMINAGAR MIRI ROAD, NEAR COURT SHEVGAON,
MAHARASHTRA, 414502

Roll No - 1734

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MARUTI DAGDUJI DANAVE

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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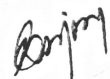
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Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ISHWAR SINGH
CHAMBER NO 459 DISTRICT COURT COMPLEX
BHIWANI, HARYANA,

Roll No - 1735

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. SUBE SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH FATTULAL PATLE
FLAT 23 BUILDING NO 5 ANJANA TOWN GODHNI,
MAHARASHTRA, 440026

Roll No - 1736

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI FATTULAL PATLE

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MALINI AGARWAL
350 PATEL NAGAR NEAR HEAD PO- NEW MANDI
MUZAFFARNAGAR, UTTAR PRADESH, 251001

Roll No - 1737

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SH. J.P. AGARWAL

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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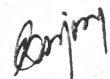
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ISHWER SINGH UMATH
UMATH WARD 25 FREEGANJ SHUJALPUR MANDI,
MADHYA PRADESH, 465333

Roll No - 1738

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI. BISHAN SINGH UMATH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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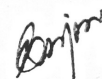
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1739

Candidate's Name & Address

MR. DINESH KUMAR
VILLAGE AND POST LOIYA , UTTAR PRADESH,

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI BHANWAR SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date of Examination : 14th November, 2021

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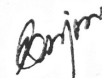
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANMOHAN
AASHIRWAD BHAWAN DHARAMPURI PHAPHRANA
ROAD MODINAGAR, UTTAR PRADESH, 201204

Roll No - 1740

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. RAMPAL SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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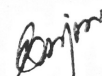
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARESH KUMAR
H.NO- 221 SEC-8 U.E. KARNAL HR, HARYANA, 132001

Roll No - 1741

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. ISHWAR SINGH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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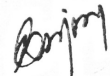
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAMOD KUMAR PRANAV
VILLAGE GOURI PO- RAISA PS- CHANDI , BIHAR,
803108

Roll No - 1742

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJENDRA PRASAD

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITESH KUMAR
VILLAGE BHAGWATIPUR PO- NEORA PS- SHAHPUR
CIRCLE BLOCK DANAPUR, BIHAR, 801113

Roll No - 1743

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BACHCHA SHARMA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NIRAJ KUMAR SINGH
NAND BHAGMUNI NIWAS NORTH MANDIRI NALAPAR
PS- BUDDHACOLONY, BIHAR, 800001

Roll No - 1744

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM NARESH SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. GARIMA SHUKLA
166/30 BLOCK D SECTOR 50 NOIDA, UTTAR PRADESH,
201303

Roll No - 1745

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI A.R. SHUKLA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

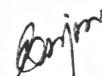
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YAMIN KHAN
H.NO.- 149 KAMRANAVA BAN SARDHANA MEERUT,
UTTAR PRADESH, 250342

Roll No - 1746

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DEEN HASAN

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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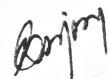
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAMOD KUMAR
CHINA KOTHI LODIPUR POS- GPO PATNA, BIHAR,
800001

Roll No - 1747

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHREEKANT DUBEY

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Photograph

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHAY KEWALRAM SUKHDEVE
SUKHDEVE SONAMA 433 KUKDELAY OUT NAGPUR,
MAHARASHTRA, 440027

Roll No - 1748

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KEWALRAM SUKHDEVE

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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PAPER

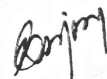
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. HEMLATA TYAGI
VILLAGE AND POST UPERHA HAPUR , UTTAR
PRADESH, 245101

Roll No - 1749

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI ROHTASH TYAGI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHARAT BHUSHAN SHARMA
BEHIND KAILA DEVI TEMPLE VILLAGE AND POST
AURANGABAD , UTTAR PRADESH, 281006

Roll No - 1750

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI VISHAMBER DAYAL SHARMA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVIN AMBADAS DAHIWADE
162 SAWARBANDHE LAY OUT HUDKESHWAR ROAD
NAGPUR, MAHARASHTRA, 440034

Roll No - 1751

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI AMBADAS DAHIWADE

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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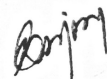
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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DUHAN RAM ARMO
VILLAGE AUGUSTPUR PO- KRISHANPUR TEH-
RAMANUJNAGAR PS- SURAJPUR, CHHATTISGARH,

Roll No - 1752

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAM PRASAD SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHAMAN LAL
VILLAGE CHAKGULAM AMBIYA PO- UJHARI, UTTAR
PRADESH, 244242

Roll No - 1753

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PAYARA LAL

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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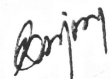
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. DEEPIKA KUJUR
VILLAGE TETARTOLI PO- JASHPUR TEH- JASHPUR,
CHHATTISGARH, 496331

Roll No - 1754

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI PETRUS KUJUR

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

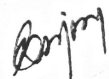
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. KAJAL VERMA
S-47 PALLAVPURAM PH2 PO- MODIPURAM, UTTAR
PRADESH, 250110

Roll No - 1755

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI LAKSHAY KUMAR

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRATAP CHANDRA TIGGA
VILLAGE SANTIPARA BEMTATOLI PO- GINABAHAR
TEH- KUNKURI , CHHATTISGARH, 496225

Roll No - 1756

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI ISIDOR TIGGA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NAGENDRA KUMAR SHARMA
HOUSE NO- 83C/10G/3X CHOTA BAGHARA KUTCHERY
, UTTAR PRADESH, 211002

Roll No - 1757

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HINDRAJ SHARMA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. HARPREET KAUR
H.N.14/3 KACCHI MOHLLA INDORE, MADHYA
PRADESH, 452007

Roll No - 1758

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI PRITAM SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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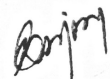
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANAND KUMAR UPADHYAY
22A/19 TALAB NAVAL ROY NEW BAIRAHANA, UTTAR
PRADESH, 211003

Roll No - 1759

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GYAN SHANKAR UPADHYAY

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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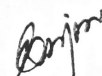
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHISHEK CHOUBEY
H.NO- 108 WARD NO 13 NANDNI NAGAR GAIRATGAJ,
MADHYA PRADESH, 464884

Roll No - 1760

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VISHNU PRASAD CHOUBEY

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BRAHMESHWAR NATH TIWARI
13-B SWAMI DAYANAND ENCLAVE 60 FOOTA ROAD
SWAROOP NAGAR BURARI ROAD BURARI , DELHI,

Roll No - 1761

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PARAS NATH TIWARI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALOK KUMAR SHARMA
580, MODEL TOWN, NEAR NEW COLLECTRATE, NEW
CITY CENTER, MADHYA PRADESH, 474011

Roll No - 1762

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PRABHAT KISHOR SHARMA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PANKAJ GUPTA
HOUSE NO. 485, NEAR PARK NO. 15, MODEL TOWN
PHASE 4 AND 5 BATHINDA, PUNJAB, 151001

Roll No - 1763

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI RAJINDER PAL GARG

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RATAN SINGH TOMAR
BEHIND IRRIGATION COLONY SHIV MANDIR KE
SAMNE , TRIVENI BHAWAN BAJRANG NAGAR,
MADHYA PRADESH,

Roll No - 1764

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KHOOB SINGH TOMAR

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date of Examination : 14th November, 2021

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PAPER

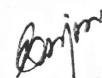
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1765

Candidate's Name & Address

MR. YOGESH GOEL
A-175, MAJLIS PARK, ADARSH NAGAR, DELHI, 110033

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE VED PRAKASH GOEL

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR SHARMA
C-253, SAINIK VIHAR KANKARKHERA, UTTAR
PRADESH, 250001

Roll No - 1766

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI M.P. SHARMA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADIP KUMAR SINGH
VILLAGE AND POST- DHANGARH SARAY
CHHIVALHA, PS- PATTI, UTTAR PRADESH, 230135

Roll No - 1767

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI BANSH BAHADUR SINGH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NISHANT KUMAR
HNO. -168E, MOH-EAST BASHARATPUR NEAR H.P.
PETROL PUMP, MEDICAL COLLEGE ROAD, UTTAR
PRADESH,

Roll No - 1768

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI RAVINDRA MANI TRIPATHI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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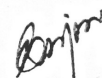
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Date :

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. JYOTI SHEEL
30/2, NEW BASTI DEVLII,, DELHI, 110080

Roll No - 1769

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SH. PREM LAL

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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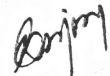
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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARENDRA KUMAR PATHAK
VILLAGE PATEHAR, POST KUSHAHAN,, UTTAR
PRADESH, 231313

Roll No - 1770

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJ MANI PATHAK

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SEEMA LODHI
VILLAGE KAZIMPUR POST SIKHARNA, , UTTAR
PRADESH, 202127

Roll No - 1771

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI PARBINDER SINGH LODHI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHIRANJEE LAL
V/P BADANWARI TEHSIL AHORE, , RAJASTHAN,
307029

Roll No - 1772

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NAIN MAL

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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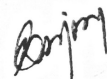
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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANURADHA
C-40/1 TOP FLOOR C BLOCK JVTS GARDEN
CHHATARPUR EXTNSION, , DELHI, 110074

Roll No - 1773

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SHASHI BHUSHAN SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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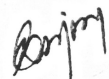
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Date :

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VED PRAKASH
V. MAN FOOL SINGH WALA P.O. LADHUWALA
,TEHSIL- SRIGANGANAGAR,, RAJASTHAN, 335025

Roll No - 1774

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHYAM LAL

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. VIJAY LAXMI KUMARI
A-2 JANAKPURI EAST POLICE OFFICERS QUATER
GROUND FLOOR SOUTH WEST , , DELHI, 110058

Roll No - 1775

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI BASUDEO PRASAD

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KANCHAN
B-750 2ND FLOOR GREENFIELD COLONY, HARYANA,
121010

Roll No - 1776

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MR. BABU LAL

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date :

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV GOSWAMI
H.NO. 37-B/401 KANHAIYA NAGAR HEERA BAGH
DAYAL BAGH,, UTTAR PRADESH, 282005

Roll No - 1777

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAMESH CHAND GOSWAMI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RITU SINGH
KA-24 KAUSHAMBI, , UTTAR PRADESH, 201012

Roll No - 1778

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI ANIL KUMAR

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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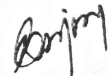
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Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ASHA RANI
VILLAGE MUBARIKPUR SALAMATPUR POST AND
TEHSIL SIMBHAOLI HAPUR, , UTTAR PRADESH,
245207

Roll No - 1779

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI DHARAMPAL SINGH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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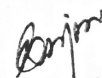
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINOD KUMAR
VPO JHOJHUKALAN TEHSIL CHARKHI DADRI,
HARYANA, 127310

Roll No - 1780

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BISHAMBER DAYAL

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

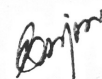
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MAHINDRA KUMARI VERMA
BEHIND SARVODHAYA SCHOOL NANDA KI BADI
KHERLI PHATAK KOTA, RAJASTHAN, 324001

Roll No - 1781

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI OM PRAKASH VERMA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP KUMAR
2118 GAUTAM PURI PHASE-I BADARPUR , DELHI,
110076

Roll No - 1782

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. RAMSWAROOP

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRABHAT KUMAR MISHRA
H.NO. 7 MO. NAIGANJ PO KUTCHEHRY, UTTAR
PRADESH, 222002

Roll No - 1783

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PREM SHANKAR MISHRA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Registrar General

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR SINGH
C/O SURENDRA PRASAD SINGH CHEMBER NO. 103
BIHAR BAR COUNCIL BHAWAN HIGH COURT PATNA,,
BIHAR, 800001

Roll No - 1784

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SRI RAGHUBAR SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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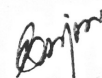
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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT SHARMA
OPP. VIDYA SCHOOL VIJAY CHOWK I/S NAGORI GATE
JODHPUR, , RAJASTHAN, 342002

Roll No - 1785

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MR. SOM PRAKASH SHARMA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ATUL KUMAR
NEW GRAIN MARKET BILASPUR SHOP NO. 23 TAH.
BILASPUR, , HARYANA, 135102

Roll No - 1786

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. HARI CHAND BANSAL

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PUSHKAR SHARMA
H.NO. 103A EKTA VIHAR AMBALA CANTT.,
HARYANA, 133001

Roll No - 1787

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NARESH SHARMA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJ KISHOR YADAV
MO. ONKAR VATIKA COLONY SUBHAS CHOWK
PADRAUNA ,, UTTAR PRADESH, 274304

Roll No - 1788

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM RAKSHA YADAV

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHAL SHRIVASTAVA
VILLAGE PONDIBACHARA POST PONDIPS
KHADGAWAN, CHHATTISGARH, 497449

Roll No - 1789

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI VIJAY KUMAR SHRIVASTAVA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. VANDANA GUPTA
C/O PRAYAAG BAKSH SINGH PARMAR 7TH
SATYALOK COLONY NEAR VIJYA BANK MANDIYAON
SITAPUR ROAD, , UTTAR PRADESH, 226021

Roll No - 1790

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI MURLI MANOHAR GUPTA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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TIME

PAPER

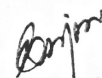
8:00 A.M. to 11:00 A.M.

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2:00 P.M. to 5:00 P.M.

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MAHESH KUMAR TIWARI
VILLAGE PONDIBACHARA POST PONDIP.S
KHADGAWAN , , CHHATTISGARH, 497449

Roll No - 1791

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI BHOLA NATH TIWARI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRA BHUSHAN CHAKRADHARI
VILLAGE BACHARA POST POND KHALPARA WARD
NO. 6 PS AND TH. KHADGAWAN, , CHHATTISGARH,
497449

Roll No - 1792

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SAHDEV PRASAD CHAKRADHARI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUNNA LAL TOMAR
NEAR OVER BRIDGE SANDHYA CONVENT SCHOOL
SUBHASH NAGER, , MADHYA PRADESH, 476001

Roll No - 1793

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DASHRATH SINGH TOMAR

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURESH CHAND SISODIA
CHAMBER NO. 261 PATIALA HOUSE COURT, , DELHI,
110001

Roll No - 1794

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. THAN SINGH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1795

Candidate's Name & Address

MS. PREETI KASTURI
A-5B/288 PASCHIM VIHAR,, DELHI, 110063

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI MR. M.L. KASTURI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date of Examination : 14th November, 2021

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PAPER

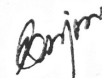
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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHOK MISRA
AT- PAIK STREET 2ND LINE P.O. JAYANAGER
JEYPORE, , ODISSA, 764005

Roll No - 1796

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE DEBABRATA MISRA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDRA PALIWAL
551-B SURESH NAGAR THATIPUR , , MADHYA
PRADESH, 474011

Roll No - 1797

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI OM PRAKASH PALIWAL

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAI ASHISH SINHA
NEW KARMIK NAGAR COLONY P.O. I.S.M. , ,
JHARKHAND, 826004

Roll No - 1798

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAI BIRESHWAR PRASAD SINHA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

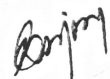
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN KUMAR SRIVASTAVA
VILLAGE AND POST CHARGAWAN P.S SHAHPUR
MEDICAL COLLEGE ROAD , , UTTAR PRADESH,

Roll No - 1799

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE KAUSHAL KUMAR SRIVASTAVA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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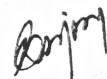
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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJAT SHARMA
127 NAI BASTI NEAR CLOCK TOWER , , UTTAR
PRADESH, 201001

Roll No - 1800

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI OM PRAKASH SHARMA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIVA JEE SHUKLA
CH. NO. 753 LAWYERS BLOCK SAKET DISTRICT
COURT P.O MALVIYANAGAR, , DELHI, 110017

Roll No - 1801

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. JAGDAMBA PRASAD SHUKLA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR MISHRA
VILLAGE- KUTABICHAK, P.O- PATTINARENDRAPUR,,
UTTAR PRADESH, 223102

Roll No - 1802

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJ MANI MISHRA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. POOJA BISHNOI
FLAT NO. 708 GURU NANAK PLAZA MAIN STATION
ROAD,, RAJASTHAN, 324002

Roll No - 1803

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI DARSHAN SINGH BISHNOI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH CHOUDHARY
GIRLS HOSTAL ROAD V/P NAI TEHSIL GIRWA, ,
RAJASTHAN, 313031

Roll No - 1804

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DEVI LAL CHOUDHARY

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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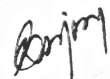
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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. REKHARANI BEHERA
BEHIND CIVIL COURT NAWAPARA GHARGHODA ,,
CHHATTISGARH, 496111

Roll No - 1805

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI MURALIDHAR BEHERA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
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ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK KUMAR SHRIVASTAVA
NEAR MAIN ROAD HANUMAN MANDIR KOREA
MINES GODRIPARA CHIRMIRI,, CHHATTISGARH,
497555

Roll No - 1806

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI JAGDEESH PRASAD SHRIVASTAVA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAMSHED KAZI
VILL. BADALPUR P.O. MAHARAJGANJ P.S. TUNDI , ,
JHARKHAND, 828109

Roll No - 1807

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SULEMAN KAZI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

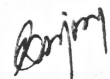
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND BHARTI
H.NO. 403 VILLAGE PARA POST RAJAJI PURAM,,
UTTAR PRADESH, 226017

Roll No - 1808

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GANGA PRASAD

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR PANDEY
H.NO. 554K/33 ARJUN NAGAR ALAMBAGH, , UTTAR
PRADESH, 226005

Roll No - 1809

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM SAGAR PANDEY

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKAS SAINI
PLOT NO. 1 VIKAS BHAWAN AYODHYA COLONY
AJMER ROAD ,, RAJASTHAN, 302021

Roll No - 1810

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MAHESH KUMAR SAINI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUMIT PRAKASH
105 BHASKAR APARTMENT OPP. GALAXIA MALL
RATU ROAD , , JHARKHAND, 834005

Roll No - 1811

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SATYA PRAKASH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT MAHAJAN
21 C.Y. CHINTAMANI ROAD DARBHANGA COLONY ,,
UTTAR PRADESH, 211002

Roll No - 1812

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE A.N. MAHAJAN

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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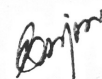
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Paper I LAW

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ROSHAN LAL
V.P.O. BAPORA PANA-DALAN TEH. BHIWANI,,
HARYANA, 127111

Roll No - 1813

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. PRAKASH CHANDER

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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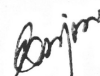
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Registrar General

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HOMPAL SINGH
R/O INDRAPRASTH COLONY JWALA NAGAR RAMPUR
POST AJEETPUR TEHSIL SADAR RAMPUR, , UTTAR
PRADESH, 244901

Roll No - 1814

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHHUTTAN SINGH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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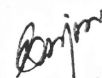
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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHRAWAN KUMAR PANDEY
134A SANSKAR CITY DHANSULI POST NARDAHA
NEAR VIDHAN SABHA, , CHHATTISGARH, 492005

Roll No - 1815

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAMANUJ PRASAD PANDEY

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AISHWARYA PRATAP SINGH
2/105, SECT- B PRIYADARSHNI COLONY SITAPUR
ROAD LUCKNOW, UTTAR PRADESH, 226021

Roll No - 1816

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MR. R.P. SINGH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDHIR KUMAR DWIVEDI
H.N. 109/44 NEHRU NAGAR, , UTTAR PRADESH, 208012

Roll No - 1817

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ASHOK KUMAR DWIVEDI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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PAPER

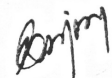
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJKUMAR PATEL
AT- AMADOL PO- BOTALDA TH- KHARSIA,,
CHHATTISGARH, 496661

Roll No - 1818

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SUKHI RAM PATEL

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

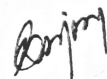
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAI KUMAR MAURYA
VILL- BABHNAULI, , UTTAR PRADESH, 272165

Roll No - 1819

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BHAL CHANDR MAURYA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

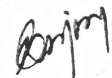
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TARUN JALCHHATRI
WARD N. 16 NEW MACHHALI SOCIETY
RAJENDRANAGAR,, CHHATTISGARH, 493445

Roll No - 1820

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI MANGALU RAM JALCHHATRI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHARMENDER KUMAR
P-23/B, PHASE-II SHARMA COLONY BUDDH VIHAR,,
DELHI, 110086

Roll No - 1821

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI TEJPAL SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR
L-17/A, K.L. SHARMA BLOCK TIS HAZARI COURT
DELHI,, DELHI, 110054

Roll No - 1822

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MALKHAN SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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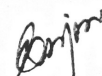
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Issuing Authority



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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MANORMA SHARMA
C/O B.L. SHARMA 17, 18 CHAUDHARY CHARAN
SINGH PARK COLONY TONK ROAD JAIPUR, ,
RAJASTHAN, 302029

Roll No - 1823

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI PURUSOTAM UPADHYAY

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. REKHA KHINCHI
203, LAXMI NARAYAN PURI MANDI KHATI KAN,
GALTA GATE JAIPUR, RAJASTHAN, 302003

Roll No - 1824

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI RAM KISHOR KHINCHI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SUNITA RAVICHANDRASINGH KHANDAL
PLOT N. 98- SAI NAGRI RAKESH LAY-OUT N.4,
BELTRODI ROAD, MAHARASHTRA, 440034

Roll No - 1825

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAVICHANDRASINGH CHANDRASINGH
KHANDAL

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

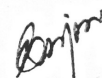
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. HARSHA BIJEWAR
SNEH NAGAR WARD NO. 27 BALAGHAT M.P., ,
MADHYA PRADESH, 481001

Roll No - 1826

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI CHHAGANLAL

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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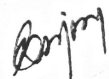
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR GUPTA
BUS STAND MAIN ROAD KOTBA,, CHHATTISGARH,
496220

Roll No - 1827

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI PREM CHAND GUPTA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. KIRAN SONI
PATNA BACK OF PETROL PUMP PATNA TH-
BAIKUNTHPUR,, CHHATTISGARH,

Roll No - 1828

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI SUNIL KUMAR SONI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY VIKRAM SINGH
95/ 116-A SARVODAY NAGAR AMITABH BACHCHAN
ROAD, ALLAHPUR,, UTTAR PRADESH,

Roll No - 1829

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIV SHANKAR SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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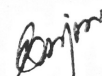
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PURUSHOTTAM NATH SHEIOPASAK
VILL- SONPURI RANI THANA KAWARDHA,,
CHHATTISGARH, 491995

Roll No - 1830

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE MANDESHWAR NATH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

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Paper II LAW

Issuing Authority



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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. PREETI MAHANT
PRASANT ELC. MAL GODAM ROAD,, CHHATTISGARH,
496001

Roll No - 1831

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI MADHO PRASAD MAHANT

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PREETI
D- 54, GOVIND PURAM,, UTTAR PRADESH, 201013

Roll No - 1832

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MR. KIRSHAN PAL SINGH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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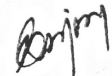
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KHANDEKAR
NEAR JILA SAHAKARI KENDRIYA BANK G.E. ROAD,,
CHHATTISGARH, 491441

Roll No - 1833

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI LATE SHRI BHAYALAL

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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TIME

PAPER

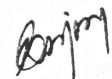
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT KUMAR DHURYA
EWS -40, SHIVAJI NAGAR,, CHHATTISGARH, 495677

Roll No - 1834

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI RUDRA PRASAD

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

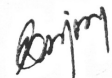
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDHIR KUMAR DWIVEDI
PLOT- 83 FLAT-D-3 4TH FLOOR GYAN KHAND-1,
INDRAPURAM,, UTTAR PRADESH, 201014

Roll No - 1835

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GAYA PRASAD DWIVEDI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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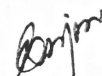
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Paper I LAW

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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR DAHARIYA
VILL- MATIYA POST- DONDE KALA THANA VIDHAN
SABHA, , CHHATTISGARH, 493111

Roll No - 1836

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI KANHAIYALAL DAHARIYA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

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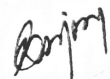
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANUJ PRATAP SINGH
CIVIL COURT PRATAPPUR , CHHATTISGARH, 497223

Roll No - 1837

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI ARUN PRATAP SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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Date of Examination : 14th November, 2021

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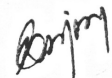
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. TARANNUM BANO
NEAR MANGAL BHAWAN WARD NO. 01,
MANENDRAGARH,, CHHATTISGARH, 497442

Roll No - 1838

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI USMAN ALI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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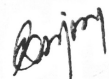
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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR SINGH
CIVIL COURT PRATAPPUR,, CHHATTISGARH, 497223

Roll No - 1839

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SAMAY PRATAP SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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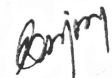
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Signature of Candidate :-

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIRENDRA CHANPURIA
BEHIND ADARSH SCHOOL, JALPA WARD,, MADHYA
PRADESH,

Roll No - 1840

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE NARENDRA CHANPURIA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHRILAL KUMAR
VILL- KOLSHIKI PO.- BHOJPUR P.S.- NAGAR UNTARI,,
JHARKHAND, 822121

Roll No - 1841

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SUDARSHAN RAM

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP KUMAR SHARMA
R/O NARMDA NAGAR H.N.164/4 CHITRANJANDAS
WARD GOHALPUR, , MADHYA PRADESH, 482001

Roll No - 1842

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BUDDHA SEN SHARMA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

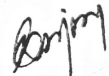
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GHANSHYAM
H.N. C-271 JWALAPURI SUNDERVIHAR, , DELHI,
110087

Roll No - 1843

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MANGLA PRASAD

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date of Examination : 14th November, 2021

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHISHEK MISHRA
VILL- SISWA MATHIYA PO- PARSAWNI ,, UTTAR
PRADESH, 274304

Roll No - 1844

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI YOGENDRA NATH MISHRA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHASHINDRA KUMAR TIWARI
V-01NA, POST- DIHIYA, , UTTAR PRADESH,

Roll No - 1845

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAMJI TIWARI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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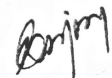
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM SINGH BHATI
A-134 SECT. P-4 GREATOR NOIDA, , UTTAR PRADESH,
201308

Roll No - 1846

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PANNA SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHAL KUMAR SAHU
H.N. 1/469 MATHURANAGAR DUMAR TALAB THANA
AMANAKA PO- TATIBANDHA, , CHHATTISGARH,
492099

Roll No - 1847

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ALAKH RAM SAHU

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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PAPER

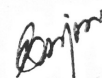
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MAYANK SRIVASTAVA
16A/5D, PRAYAG STREET, NEAR D.P. GIRLS COLLEGE,,
, UTTAR PRADESH, 211002

Roll No - 1848

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHNA CHANDRA SRIVASTAVA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIMAL KUMAR
V.P.O. BHAINI KHURD, TEHSIL NILOKHERI,
HARYANA, 132116

Roll No - 1849

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMESH KUMAR

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KULDEEP SINGH KATIYAR
H.N. 1215/83 SHANTI NAGAR TRI NAGAR, DELHI,
110035

Roll No - 1850

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI AJIT SINGH KATIYAR

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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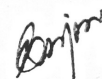
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. CHITRA KHIMJI
MAA BAVANI CAMPUS NEAR JYOTI CONVENT
SCHOOL BIAORA, MADHYA PRADESH, 465674

Roll No - 1851

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI KRISHNRAJ KHIMJI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

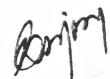
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR HARIT
S/O RAM KISHAN HARIT H.N. 548, CHAJJUPURA BSR
ROAD HAPUR, UTTAR PRADESH, 245101

Roll No - 1852

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. RAM KISHAN HARIT

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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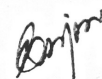
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NACHIKETA JAISWAL
H.N. 96/10 NEAR MISSION CHOWK KEDARPUR
AMBIKAPUR, CHHATTISGARH, 497001

Roll No - 1853

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI MR. MAHENDRA PRATAP JAISWAL

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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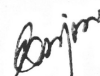
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1854

Candidate's Name & Address

MRS. VANDANA
C- 256, MAHESH NAGAR JAIPUR,, RAJASTHAN, 302015

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI MR. ASHOK MATHURIA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

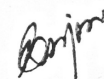
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAVED AHMEDDOST MD. ANSARI
DOSTI PLANET NORTH ELMORE D/11/1104 SHIL
THANE,, MAHARASHTRA, 400612

Roll No - 1855

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DOST MOHAMMED ANSARI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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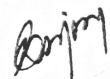
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1856

Candidate's Name & Address

MR. VIKRAM SINGH MULTANI
H.N. 958, P, SECT-19- II , HUDA,, HARYANA, 136027

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KAPOOR SINGH

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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PAPER

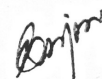
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANANT DEEP
3RD FLOOR FRONT SIDE 12/59A, BLOCK 12 TILAK
NAGAR , DELHI, 110018

Roll No - 1857

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI THAKUR DASS

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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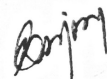
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Paper I LAW

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Signature of Candidate :-

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. BHUMESHWARI DURYODHAN TURKAR
PLOT N.- 61-A ABHIJEET NAGAR, DATTAWADI
AMRAWATI ROAD NAGPUR, MAHARASHTRA, 440023

Roll No - 1858

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI DURYODHAN GANPATI TURKAR

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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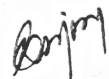
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Paper I LAW

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHOK KUMAR
VPO CHANOUR TH- INDORA , HIMACHAL PRADESH,
176401

Roll No - 1859

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JAGDISH RAJ

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

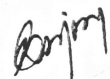
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SOHAN KUMAR
A-III, MIG FLATS, CBSE QUATERS, BRIJ VIHAR,,
UTTAR PRADESH, 201010

Roll No - 1860

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. PREM NARAIN

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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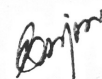
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MITHILESH KUMAR BHARTI
C/O, H/O RABI ROHIT MOTI BHAWAN OPP. GATE NO.
32A, RAJAPUR MAINPURA PO- S.K.PURI,, BIHAR,
800001

Roll No - 1861

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MUNESHWAR MANDAL

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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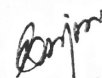
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR
C/O SHRI RAJJAN LAL DRIVER, C.H.C. SAROJINI
NAGAR KANPUR ROAD,, UTTAR PRADESH, 226008

Roll No - 1862

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SRI. MUNNOO LAL

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

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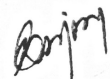
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINOD KUMAR KHARE
MIG - 168, KUSHA BHAU TAKRE AWASIY PARISER
DINDYAL COLLONY MANGLA,, CHHATTISGARH,
495001

Roll No - 1863

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE GANESH PRASAD KHARE

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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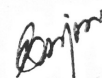
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BADRUDDIN KHAN
BAJRANG CHOWK TALAPARA, , CHHATTISGARH,

Roll No - 1864

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI ROSHAN KHAN

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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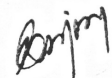
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Issuing Authority



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Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. SAROJ SINGH PORTE
NEAR SHARDA GAS GODOWN KAPIL NAGAR
SARKANDA,, CHHATTISGARH, 495006

Roll No - 1865

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SRI. NARAYAN PRASAD PORTE

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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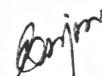
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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. PREETI SONI
FLAT NO. 09 CHOWDHURY MOHAR LAL COLONY,
REKHANKEN COLONY, AMBIKAPUR,,
CHHATTISGARH, 497001

Roll No - 1866

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI B.D. SONI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHRISH NATH TRIPATHI
VILL. BISAURA KALAN POST - SHERAVAN, , UTTAR
PRADESH,

Roll No - 1867

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJ KESHVAR PRASAD TRIPATHI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMESH KUMAR SAHU
BEHIND PETROL PUMP LAKHAGARH PITHORA,,
CHHATTISGARH, 493551

Roll No - 1868

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SRI. ABHIRAM SAHU

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAILESH MADHWANI
MAIN POST OFFICE, DUBE GALI RAJENDRA NAGAR,,
CHHATTISGARH,

Roll No - 1869

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LET. CHETAN DAS MADHWANI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RADHA RANI
VILL./POST - GARHI NEGI TEH. - JASPUR,,
UTTARAKHAND, 244713

Roll No - 1870

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI HAKAM RAI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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PAPER

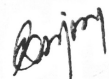
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1871

Candidate's Name & Address

MR. RAVI DUTTA
BUS STAND KATGHORA, , CHHATTISGARH, 495445

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SUBHASH DUTTA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

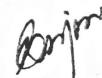
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUNJ BIHARI SINGH
PATEL PARA POST- FUNDUR DIHARI THANA-
AMBIKAPUR,, CHHATTISGARH, 497001

Roll No - 1872

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI LATE HUNDAL RAM

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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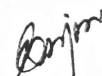
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Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPENDRA KUMAR BHOI
AT/POST- TORESINGHA TAHSIL- SARAIPALI, ,
CHHATTISGARH, 493558

Roll No - 1873

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SONU BHOI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEELESH KEWALDAS CHINCHKHEDE
DR. BABASAHEB AMBEDKAR CHOWK, INDORA ,
SADHU MOHALLA POST- BEZONBAGH, ,
MAHARASHTRA, 440004

Roll No - 1874

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KEWALDAS RAMAJI CHINCHKHEDE

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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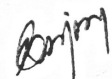
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HEMANT KUMAR DWIVEDI
F-1, JYOTI APPTT. PLOT NO.-483,B SEC. SARVDHARM,
KOLAR ROAD , , MADHYA PRADESH,

Roll No - 1875

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SANT KUMAR DWIVEDI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRA PRAKASH PANDEY
VILLAGE-CHANDPUR POST- MUSTAFABAD, , UTTAR
PRADESH, 221104

Roll No - 1876

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHANDRAMA PANDEY

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BASANT KUMAR LASARAY
PIPAL CHOWK TALAPARA, , CHHATTISGARH, 495001

Roll No - 1877

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI MANOHAR LAL LASARAY

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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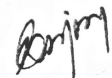
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DILIP KUMAR PRADHAN
RAMPUR IIT WARD NO-33, ,, CHHATTISGARH, 495677

Roll No - 1878

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI HIRA LAL PRADHAN

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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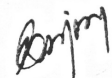
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHARTENDU KUMAR BHAGAT
LAKRAPARA NEAR- AANGANBADI KENDRA,
FUNDURDDIHARI, AMBIKAPUR, , CHHATTISGARH,
497001

Roll No - 1879

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE JAIPAL RAM BHAGAT

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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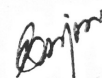
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SYED IMRAN ALI
H.NO.-N5 NEAR BASANT PARK, GURUDWARA ROAD,
NEW PURENA, RAIPUR, , CHHATTISGARH, 492006

Roll No - 1880

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SYED ASIF ALI

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDRA SINGH RAJPUT
ITWARA BAZAR, VINOBA WARD PIPARIYA,, MADHYA
PRADESH, 461775

Roll No - 1881

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI G.S. RAJPUT

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJIV KUMAR DUBEY
O/O DV. DIRECTOR PROSECUTION OFFICE COURT
CAMPUS ,, CHHATTISGARH,

Roll No - 1882

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DURGA PRASAD DUBEY

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJURAM MANGESHKAR
VILL.-JHAL POST- BARTORI TAHSIL-BILHA, ,
CHHATTISGARH, 495224

Roll No - 1883

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI GYAN DAS

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK KUMAR TRIPATHI
ROHINI VIHAR PHASE-2 H.NO. -30 NEAR MAGAR
PARA CHOWK, , CHHATTISGARH, 495001

Roll No - 1884

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAM PYARE TRIPATHI

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHATRUHAN SINGH SAHU
H.N. - A6, AMALTASPURAM COLONEY, BHATGANW
CHAUK RUDRI ROAD,, CHHATTISGARH, 493773

Roll No - 1885

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI GANPAT RAM SAHU

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. KAUSHILYA PAIKRA
DEPUTY DIRECTOR PROSECUTION OFFICE BEHIND
CIVIL COURT AMBIKAPUR,, CHHATTISGARH, 497001

Roll No - 1886

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI VIKASH LAHRE

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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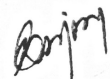
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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHUTOSH KUMAR SRIVASTAVA
A.D.P.O CIVIL COURT MARWAHI,, CHHATTISGARH,
495118

Roll No - 1887

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI VIRENDRA KUMAR SRIVASTAVA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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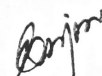
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPESH RAI
V/P0-GARHINEGI TEH.-JASPUR, VIA-KASHIPUR, ,
UTTARAKHAND, 244713

Roll No - 1888

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HAKAM RAI VERMA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARISH KUMAR AGRAWAL
213 VIVEK NAGER COLONEY JHANSI ROAD
LALITPUR, , UTTAR PRADESH, 284403

Roll No - 1889

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LAXMI CHAND AGRAWAL

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DWARIKA TIDKE
M.I.G. 5 ,33-A PHASE-2, KABIR NAGAR,,
CHHATTISGARH,

Roll No - 1890

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SHRI BRIJ LAL TIDKE

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV KUMAR SINGH
C/O YADAV BHAWAN, 4TH FLOOR, LANGARTOLI GALI
PO- BANKIPORE,, BIHAR, 800004

Roll No - 1891

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HARENDER KUMAR SINGH

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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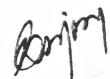
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH SAHU
WARD NO-09 KURUD POST- KURUD,, CHHATTISGARH,
493663

Roll No - 1892

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI LT. BHURELAL SAHU

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. OM KRISHNA CHELAK
AT/PO PAONI BALODABAZAR- BHATAPARA, ,
CHHATTISGARH, 493338

Roll No - 1893

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SHYAM SUNDAR CHELAK

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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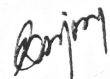
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRABHA SHANKAR SHUKLA
NORTH KARAUNDIYA SIDHI , , MADHYA PRADESH,
486661

Roll No - 1894

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MOHANLAL SHUKLA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

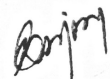
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMGOPAL YADAV
H.NO. - 814/A CONSTRUCTION RLY COLONY
TARBAHAR,, CHHATTISGARH, 495004

Roll No - 1895

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SIDHRAM YADAV

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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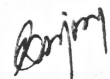
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM VIFAL RAM RAJWADE
RAJWADE BHAVAN PATEL PARA WARD NO. 09
AMBIKAPUR, , CHHATTISGARH, 497001

Roll No - 1896

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI JAGANNATH RAM RAJWADE

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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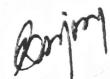
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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK KUMAR MISHRA
SHRI RAM CHEMBRS NARMDA NAGAR CHWOK
MUNGELI ROAD,, CHHATTISGARH,

Roll No - 1897

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LET. SHRI RAMKUMAR MISHRA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LAV KUMAR SHARMA
OPP. OLD MAHARASHTRA BANK NEAR LAXMI
SPORTS GONDPARA, SUBHASH NAGAR,,
CHHATTISGARH, 495001

Roll No - 1898

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ASHOK KUMAR SHARMA

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

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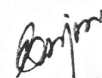
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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANTGANI BALKRISHNA
H.NO. 1204/A4, NEW RAM NAGAR NEAR PUSHPAK
NAGAR, ADHARTAL,, MADHYA PRADESH, 482004

Roll No - 1899

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MR. PANTGANI MACHARLU

Examination Centre :

MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIRENDRA VERMA
NEAR I.G. OFFICE NEHRU CHOWK , CHHATTISGARH,
495001

Roll No - 1900

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI BRAJ KUMAR VERMA

Examination Centre :
MAHARANI LAXMI BAI, GOVT. MULTI. HIGHER
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